

under the District Component of BRGF; and (iii) Seven districts, namely, Bolangir, Deogarh, Kalahandi, Nuapada, Sambalpur, Sonepur and Sundargarh are being allocated Additional Central Assistance under Integrated Action Plan (IAP).

Target to issue Aadhaar card

†2550. SHRI BALAVANT *ALIAS* BAL APTE:
SHRI ANIL MADHAV DAVE:

Will the PRIME MINISTER be pleased to state:

- (a) the target set to issue Aadhaar card to all the citizens in the country by Unique Identification Authority of India;
- (b) whether Government is considering to make Aadhaar card mandatory while applying for any Government licence, passport, driving licence, ration card, pan card, CGHS card, Government Identity card etc.;
- (c) if so, the details thereof; and
- (d) the total expenditure likely to be incurred on the said project?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI ASHWANI KUMAR): (a) The mandate of Unique Identification Authority of India (UIDAI) is to issue unique identification numbers (Aadhaar) to all the residents of India. UIDAI does not issue a card. The number is a proof of identity and not citizenship. UIDAI is at present authorized to enroll, through multiple registrar model, up to 20 crore residents or March, 2012, whichever is earlier.

(b) and (c) Enrolment for obtaining Aadhaar number is voluntary and not mandatory. A resident is entitled to obtain an Aadhaar number on providing demographic and biometric information. Aadhaar number is an enabler and the purpose is to ensure better delivery of benefits and services based on establishment of identity of the resident. The State Government and Central Government Ministries have been advised to review the various schemes for service delivery and utilize and leverage Aadhaar as a platform for service delivery.

Aadhaar number has been recognized as an officially valid document as Proof of Identity and Proof of Address for opening bank accounts, obtaining mobile telephones connections and new LPG connections. Some of the State Governments have recognized Aadhaar number as Proof of Identity and Proof of Address for their resident centric schemes.

(d) The Government had approved an outlay of Rs. 147.31 crore and Rs. 3023.01 crore respectively for Phase I and Phase II of the UID Project. The estimates for Phase III are yet to be approved.

†Original notice of the question was received in Hindi.